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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.451/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company		Parasar Chatterjee -Vs-Classic Cuisine Pvt.Ltd.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Rakita Raban Bishwal (Adv.) } Petitioner  
 2) Anil Chandhuri (Adv.) }  
 Anil Chandhuri  
 10/8/18.

1. Rahul Arddy, Adv. } Respondent 2. ~~...~~  
 Pet. Adv.  
 10/8/18

**ORDER**

Ld. Counsel for the petitioner and the respondent no. 2 is present.

It is submitted that pleadings are complete and the respondents have filed written submissions. However, petitioner is to file written submissions. Directed to file written submissions within 3 weeks.

List it on 08/10/2018.

Sd

(Jinan K.R.)  
Member (J)